

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

ORDER

S.No. Estt/2020/C.N.No. 3/04

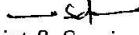
Dated: 03.01.2020

On account of administrative exigency, transfer/posting of following employees are hereby ordered with immediate effect as under:

S.No	Name of the employee Sarva Sh/Ms	From	To	Vice Sarva Sh/Ms/Smt.
1	Sh. Ashwani Kumar Ranga	Office Assistant District & Sessions Court Bikaner	Reader Grade II Additional Chief Judicial Magistrate No 2, Bikaner	Sh. Abhay Asthana
2	Sh. Ramesh Meel	Reader Grade-I in the Court of Add. District & Sessions Judge No 3, Bikaner. Presently Performing his duty as Reader Grade-II in the court of Additional Chief Judicial Magistrate Loonkarnsar under the Work arrangement vide office order no Estt./2018/49 dated 24-01-18, is here by withdrawn and Sh. Ramesh Meel is Transferred/ Posted as Sarishtedar Grade I in the Court of Add. District & Sessions Judge No 7, Bikaner. He is directed to perform his duty as Reader Grade II in the court of Additional Chief Judicial Magistrate Loonkarnsar under the work mangement till further order.	Srishtedar Grade-I Add. District & Sessions Judge No 7, Bikaner. He is directed to perform his duty as Reader Grade II in the court of Additional Chief Judicial Magistrate Loonkarnsar under the work mangement till further order.	Vacant Post

Note:-

1. The above mentioned employees are directed to handover charge of their present post and joined their new assignment within 3 days from the date of order thereafter shall join duty as per order positively.
2. Sh. Ashwani Kumar Ranga shall handover complete charge to Sh. Abhay Asthana forthwith.
3. Presiding officer's of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.



District & Sessions Judge,
Bikaner

S.No. Estt/2019/ 112

Dated: 03.01.2020

Copy forwarded to the following for information and necessary action:

1. Add. District & Sessions Judge No 3, Bikaner.
2. Add. District & Sessions Judge No 7, Bikaner.
3. Additional Chief Judicial Magistrate No 2, Bikaner
4. Additional Chief Judicial Magistrate Loonkarnsar
5. Account Section, DJ Court, Bikaner
6. System Officer with the direction to upload on website
7. Sh. Sh. Ashwani Kumar Ranga/Sh. Ramesh Meel
8. Guard File


District & Sessions Judge,
Bikaner